Dhalli-Rajhara-Dhantewara Railway Project

1419. **Shrimati Agam Dass Guru Minimata:**
Shri Nathu Ram Ahirwar:
Shri Ram Singh Ayarwal:
Shri Hukam Chand Kachwai:
Shri Y. S. Kushwah:

Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 489 on the 4th November, 1966 and state whether in view of the vital importance of the Dhalli-Rajhara-Dhantewara Railway Project to the development of the South Bastar Region in Madhya Pradesh, his Ministry proposes to accord over-riding priority to that project *vis-a-vis* certain other projects which might be immediately profitable?

The Minister of Railways (Shri C. M. Poonacha): The proposal for new lines to be taken up during the Fourth Plan period have not yet been finalised. As such the question of according any over-riding priority for this line does not arise at present.

साबूदाना तथा साबूदाने के आटे के आयातकों की संस्था

1420. **डा० राम मनोहर लोहिया :**
श्री मधु लिमये :
श्री रबि राय
श्री एस० एम० जोशी :
श्री अर्जुन सिंह भदौरिया :

क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को साबूदाना तथा साबूदाने के आयातकों की संस्था की ओर से एक ज्ञापन प्राप्त हुआ है, जिसमें कहा गया है कि साबूदाना तथा मकई, जिससे मांड बनाया जाता है, का आयात बन्द कर देने के परिणामस्वरूप 150 करोड़ रुपये की हानि हुई है ; और

(ख) यदि हां, तो इस सम्बंध में सरकार की क्या प्रतिक्रिया है ?

वाणिज्य मंत्रालय में उप-मंत्री (श्री शफ़ी कुरेशी) : (क) जी, हां।

(ख) साबूदाना और साबूदाने के आटे के आयात पर कई वर्षों से रोक लगी हुई है और औद्योगिक मांड बनाने के लिये टैपिओका और मक्का जैसी स्वदेशी वस्तुओं को यथासंभव काम में लाया जाता है। मांड बनाने के लिये कुछ आयातित मक्का के प्रयोग की जो अनुमति है, उसके विषय में तथ्य यह है कि आयात की गई मक्का आयातित साबूदाने या साबूदाने के आटे से सस्ती ही पड़ती है और इसलिये इस प्रक्रिया में विदेशी मुद्रा की हानि के बजाय बचत होती है। पर्याप्त मात्रा में संकर मक्का उगाने के भी प्रयत्न किये जा रहे हैं ताकि इस वस्तु में भी हम आत्मनिर्भर हो सकें।

12.14 hrs.

POINT OF ORDER RE. GAJENDRAGADKAR REPORT

Mr. Speaker: Calling attention notice.

Shri S. M. Banerjee (Kanpur): Sir, I rise on a point of order under rule 376(2).

Mr. Speaker: Point of order on your own call-attention?

Shri S. M. Banerjee: I invite your kind attention to the news in the Times of India or any newspaper today. In the statement the hon. Minister has said that the Gajendragadkar Commission's report has been received only on the 30th. That has not been placed on the Table of the House. I am surprised at the capacity of the press. I want to pay them a compliment. The entire report has come in the Times of India.

Mr. Speaker: The hon. Minister has not yet made a statement. You have not heard his statement. Let him make the statement first.